

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/33/CHE/2023
PETITION NUMBER : CP(CAA)/49(CHE)/2023
NAME OF THE PETITIONER(S) : Simpliance Technologies pvt Ltd and
Other
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Inbaraju for the Applicant.

Ld. Counsel Ms. Nandini Agarwal for RD.

Shri. B Palani along with the Counsel Ms. Sreekumari for OL.

Written synopsis already filed by the Applicant.

Ld. Counsel for the Respondent submits that Respondent do not have any substantial objection to the application filed.

List the application for final hearing on **01.05.2024. (physical hearing)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)